Suppl. List VC Sr. No. 07

IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG- Crlm No. 19-A/2020 EMG Bail Appl. No. 28-A/2020

Shoiab Bashir Sheikh

... Petitioner(s)

Through: - Mr. Sajad Ahmad, Advocate (On video conference from his

residence)

V/s

UT of J&K and Ors.

....Respondents(s)

Through: - None

CORAM:

Hon'ble Mr Justice Ali Mohammad Magrey, Judge

ORDER 11.05.2020

Learned counsel appearing for the petitioner has been provided the link and is on VidyoDesktop;

Issue notice to respondents returnable by or before the next date of hearing.

List on 18.05.2020.

SD/-(Ali Mohammad Magrey) Judge

Srinagar 11.05.2020 Mohammad Yasin Dar